

National Company Law Tribunal

Allahabad Bench

CP No. 96/ALD/2017

CA No. 54/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Blue line securities Pvt Ltd

SECTION OF THE COMPANIES ACT: 236/232 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	ABHISHEK MISHRA	PCS	Petitioner.	ABHISHEK
2.				

CP No.96/ALD/2017, CA No.54/ALD.2017

Sh. Abhishek Mishra, PCS representing the petitioner. Sh. Dharendra Kumar, proxy for the OL.

The case is fixed for the hearing in the second stage motion petition. After hearing the PCS representing the petitioner company, he is directed to serve a copy of this petition to the RD(NR)/ROC, Kanpur as well as to the OL, Allahabad for inviting their comments/response. That apart the petitioner is required to effect paper publication in the newspaper in respect of the hearing of the present company petition in newspapers "Business Standard" in Hindi & English version. The petitioner is also at liberty to serve a copy of this notice alongwith company petition to the Sectoral Regulator i.e. Income Tax Department, RBI and SEBI as the case may be.

The matter be listed on 13th October, 2017.

Dated:08.09.2017

Sd
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash